

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **12.08.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 384/2026 For Stay IA No. 1101/2026 For Exemption IA No. 1102/2026	Classic FM Developers Rep by Praveen Kumar & Anr. Vs Trupro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd & Anr	Mr. Mayan H Jain	
2.	Comp App (AT) (CH) (Ins) No. 392/2026 For Exemption IA No. 1125/2026 For Stay IA No. 1126/2026	MP Developers and Constructions Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors.	Mr. Sunny Sheen Akkara	
3.	Comp App (AT) (CH) (Ins) No. 301/2026 For Stay IA No. 856/2026	Boyina Satya Srinivasa & 2 Ors. Vs Charudutt Marathe Liquidator of Saradambika Power Plant Pvt Ltd	Mr. Maharshi Viswaraj	
4.	Comp App (AT) (CH) (Ins) No. 324/2026 For Stay IA No. 939/2026 (With Defects)	P Ramesh Suspended Director of Danalakshmi Paper Mills (P) Ltd Vs Arjun Saikumar, Proprietor of SJ International Trading & Anr.	Mr. B Dhanaraj	
5.	Comp App (AT) (CH) (Ins) No. 370/2026 For Stay IA No. 1050/2026 For Urgent Hearing IA No. 1052/2026	MS Ravi Prasad Suspended Director / Member of the Suspended Board of Directors and shareholder of Divya Infra Properties Pvt Ltd Vs Venkataswamappa Raghu, SRA of Divya Infra Properties Pvt Ltd & 4 Ors.	Mr. Murugesh Ramiah	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 196/2026 (For Condone Delay) IA No. 195/2026 (Delay in refiling) in Comp App (AT) (CH) No. 11/2026 For Direction IA No. 193/2026 For Exemption IA No. 194/2026 To implead IA No. 768/2026	MB Gupta HUF through its Karta Mahesh Chand Gupta & 103 Ors. Vs East Coast Steel Pvt Ltd	Ms. Ruchika Dhandhanania	

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 209/2026 For Stay IA No. 595/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	
8.	Comp App (AT) (CH) (Ins) No. 210/2026 For Stay IA No. 596/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	
9.	Comp App (AT) (CH) (Ins) No. 211/2026 For Stay IA No. 597/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd WITH	Mr. Advait R	
10.	Comp App (AT) (CH) (Ins) No. 212/2026 For Stay IA No. 598/2026	Vasan Health Care Pvt Ltd Vs Maxivision Eye Hospitals Pvt Ltd	Mr. Advait R	

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 1167/2024	Edelweiss Asset Reconstruction Co Ltd & 2 Ors. Vs Saurabh Kumar Tikmani, Erst. RP of Lanco Amarkantak Power Ltd & 13 Ors	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 R12 Mr.Dhananjaya Sud R10 Mr. T Sundar Rajan R11 Mr. Aayush Mitruka R14

B. Without Interim Order				
12.	TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018)	CJ George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. WITH	Mr. TK Bhaskar	Mr. CV Shailandhran
13.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors	Mr. TK Bhaskar	Mr.CV Shailandhran R1 R8 R9 R14
14.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt Ltd Vs AKCT Chidambaram Cotton Pvt Ltd	Mr. Abishek Jenasenar	Mr. T Shanmugam
15.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt Ltd & Anr Vs C Kathirvel & 5 Ors	Mr. AV Arun	Mr. Prithvi Raj JS R1-R2 Mr. Y Prakash R3- R6
16.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob
17.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt Ltd Vs Akshaya Irrigation Products Pvt Ltd	Mr. ML Lahoty	Mr. M Velmurugan
18.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 3 Ors. WITH	Mr.AG Sathyanarayana	Mr. Pawan Jhabakh R4 R5
19.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr.AG Sathyanarayana	Mr. P Sidharthan, Spl Public Prosecutor
20.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt Ltd	Mr. Ajay Bhargava	Mr. Y Suryanarayana

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd., Rep by RP Murali Prasad Nalam & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. Ashwin Shanbhag R2
22.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd & Anr WITH	Mr. Mayan H Jain	Mr. Ashwin Shanbhag R2
23.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
24.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 Mr. M Rama Rao R2
25.	Comp App (AT) (CH) (Ins) No. 291/2026 For Exemption IA No. 821/2026 To Extend Stay IA No. 990/2026	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr	Mr. P Kamalhasan	Mr. Peri Rama Krishna R1 Mr.M Maharshi Viswaraj R2
26.	Comp App (AT) (CH) (Ins) No. 354/2026 For Stay IA No. 991/2026 For Exemption IA No. 992/2026	Lanco Kondapalli Pvt Ltd Vs MCM Pacific Pte Ltd & 2 Ors. WITH	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
27.	Comp App (AT) (CH) (Ins) No. 355/2026 For Exemption IA No. 993/2026 For Stay IA No. 994/2026	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
B. Without Interim Order				
28.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Rare Asset Reconstruction Ltd Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar & Anr. WITH	Ms. Lakshana Viravalli	Mr. Anil Kumar R1 Mr. ML Ganesh R2

29.	Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Rare Asset Reconstruction Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator, BS Ltd & 2 Ors.	Ms. Lakshana Viravalli	Mr. ML Ganesh R3
30.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr WITH	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R2
31.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1 Mr. Avinash Krishnan Ravi R3
32.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No. 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran
33.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran
34.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afridi
35.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. WITH	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
36.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
37.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
38.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu and Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1

39.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
40.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
41.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	Mr. Pradeep Joy R3
42.	Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R3
43.	Comp App (AT) (CH) (Ins) No. 497/2025	Elsa Tenny Vs CJ Davis, IRP & Anr	Mr. Pradeep Joy	Mr. Pranava Charan-R2
44.	Comp App (AT) (CH) (Ins) No. 502/2025	Kiran Tenny Vs Surendranath Karat Thazhethethil Nair, IRP & 3 Ors.	Mr. Pradeep Joy	Mr. Pranava Charan-R2
45.	Comp App (AT) (CH) (Ins) No. 66/2026 For Stay IA No. 162/2026 For Exemption IA No. 163/2026	Assistant Provident Fund Commissioner, Employees' Provident Fund Organization Vs Chinnam Poorna Chandra Rao Liquidator of Victory Electricals Limited	Mr. MS Viswanathan	Mr. AG Sathyanarayana
46.	Comp App (AT) (CH) (Ins) No. 149/2026 To dispense with IA No. 457/2026	Manjuladevi Sridharan Vs Krithika Subramanian & 2 Ors.	Mr. K Chandrasekaran	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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